

OFFICE OF THE CIVIL JUDGE(JR.DIVN)- CUM-JUDICIAL MAGISTRATE IST  
CLASS, MANALI DISTRICT KULLU, H.P.

No.CI.Jud/JMIC/MNL/GSICC/14-  
Dated Manali, the 31<sup>st</sup> December; 2014.

“ OFFICE ORDER ”

As per Para 4 of Chapter-II, of “The Gender Sensitization & Sexual Harassment of Women at the High Court & Subordinate Courts of Himachal Pradesh(Prevention, Prohibitory and Redressal) Regulations, 2013”. The Subordinate Court Gender Sensitization and Internal Complaints Committee, comprising of the following office bearers, is hereby constituted for Manali Sub Division, for a period of two years, with immediate effect, to discharge the functions as detailed in Para 7 of Chapter-II, of the Regulations ibid:-

*of Sec-100*  
*5/1/15*

Sr. No.	Name of the Office-bearer.	Designation	Address/Contact Number, if any.	Role in the Committee.
1.	Shri Sandeep Singh Sihag	The Civil Judge (Jr.Divn.)-cum-JMIC, Manali.	Judicial Court Complex Manali. Ph: 01902-254300 Mob: 94180-46699.	Chairman
2.	Shri Raj Kumar Sharma	Advocate	Judicial Court Complex Manali Mob:98167-44237	Member
3.	Shri Ravinder Sood	Advocate	Judicial Court Complex Manali Mob: 98160-02315	Member
4.	Smt. Sangeeta Dogra.	Advocate	Judicial Court Complex Manali Mob:94185-43566	Member
5.	Miss Pushpa	Advocate	Judicial Court Complex Manali Mob: 98172-29655	Member
6.	Smt. Meera Aacharya	Vice President	W/o Sh.M.L.Aacharya Sahara Old Age Home, Manali, H.P. Mob:94187-13523	Member
7.	Smt.Rangeeta Thakur	Para Legal Volunteer	Judicial Court Complex, Manali Mob: 98164-02848	Member

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8.	Sh.Sita Ram,	Superintendent Gr.II	The Civil Judge(Jr.Divn.) -cum-JMIC, Manali. Mob: 94185-23343	Member Secretary
9.	Smt.Ashita Bodh	Civil Ahlmad	The Civil Judge(Jr.Divn.) -cum-JMIC, Manali. Mob: 96256-49601	Member

The headquarter of the Committee shall be at the Judicial Courts  
Complex, Manali District Kullu, H.P.

*Sd/-*  
Civil Judge(Jr.Divn.)-cum-  
Judicial Magistrate Ist class,  
Manali, H.P.

Endst. No.No.Cl.Jud/JMIC/MNL/GSICC/14-*9692* Dated: 31.12.2014.  
Copy forwarded to:-

1. The Worthy Registrar General, High Court of H.P..Shimla for favour of kind information, please.
2. The Worthy Registrar(Rules),High Court of H.P.,Shimla, for favour of kind information please.
3. Ld. District and Sessions Judge, Civil and Sessions Division, Kullu,for kind information please.
4. The office bearers(Sr.No. 2 to 9) of the aforesaid Committee, for information and necessary action. Photo copy of the Regulations ibid is also enclosed herewith for ready reference.
5. The Assistant District Attorney, Manali for information and necessary action.
6. The President, Bar Association, Manali for information and necessary action with request to display the copy of same on his notice board for wide publicity.
7. The Naib Nazir of this office for information and necessary action.
8. The System Officer, o/o Id. District and Sessions Judge, Kullu,with request to upload the same on the website, for wide publicity.
9. Notice Board of this office
10. Guard file.

*Sd/-*  
Civil Judge(Jr.Divn.)-cum-  
Judicial Magistrate Ist class,  
Manali, H.P.